

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VASTU LAND REALTORS PRIVATE LIMITED

1.	Name Of Corporate Debtor	Vastu Land Realtors Private Limited
2.	Date Of Incorporation Of Corporate Debtor	14/03/2008
3.	Authority Under Which Corporate Debtor Is Incorporated/ Registered	Roc-Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U45400MH2008PTC180113
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Registered Office: Plot No 245 , Kashi Bhandar , Nandanwan Layout, Nandanwan , Nagpur , MH-440009 , India.
6.	Date Of Closure Of Insolvency Resolution Process	03/09/2019
7.	Liquidation Commencement Date Of Corporate Debtor	Order passed on 06.02.2020 (Copy of order received by Liquidator on 11.02.2020)
8.	Name and registration number of Insolvency Professional acting as Liquidator.	Srigini Rajat Naidu Regn. No: IBBI/IPA-003/IP-P00137/2017-2018/11513
9.	Address and Email of Liquidator, as Registered with the Board.	Address: Block No. 11-12, First floor, Mount Annex, Opp. Oriental Insurance Co., Mount Road, Ext. Sadar, Nagpur – 440001 Email- rajat_naidu@yahoo.com
10.	Address and Email to be used for correspondence with the Liquidator.	Address: Block No. 11-12, First floor, Mount Annex, Opp. Oriental Insurance Co., Mount Road, Ext. Sadar, Nagpur – 440001 Email- vastulandliquidation@gmail.com Mo.No: 9307553488
11.	Last Date For Submission Of Claims	12.03.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the Vastu Land Realtors Private Limited on 06.02.2020.

The stakeholders of Vastu Land Realtors Private Limited are hereby called upon to submit a proof of their claims, on or before 12.03.2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit/update their proof of claims by electronic means only. All other stakeholders may submit/update their proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

The Financial Creditors, Operational Creditors, Workman and Employees, Authorised Representative of Workmen or Employees, Other Stakeholders may download the relevant forms from the following link: <https://www.ibbi.gov.in/home/downloads>.


Srigini Rajat Naidu



Date: 15.02.2020

Place: Nagpur

Regn. No. IBBI/IPA-003/IP-P00137/2017-2018/11513

Liquidator – In the case of Vastu Land Realtors Private Limited